

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in CRL.L.P/22/2023/(Filing No.)

STATE OF SIKKIM

APPLICANT

VERSUS

LALL BAHADUR RAI

RESPONDENT

Date: 04.12.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Shakil Raj Karki, Assistant Public Prosecutor.

For Respondent Mr. Chetan Sharma, Advocate.

O R D E R

An application being I.A. No.02 of 2023 has been filed by the State-Applicant for placing additional documents on record.

Learned Opposing Counsel undertakes to file response, if required.

Learned Assistant Public Prosecutor verbally seeks time on grounds that Mr. Yadev Sharma, Additional Public Prosecutor, who is conducting this matter is attending to an urgent unavoidable personal work.

Not opposed.

Considered and ordered accordingly.

In view of the intervening winter vacation, list thereafter.

Judge
04.12.2023